GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:430 ANSWERED ON:21.11.2000 REVIVAL OF IDPL RAMDAS ATHAWALE

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) Whether the Parliamentary Standing Committee has made serious observations on the Government policy regarding revival of a Public Undertaking I.D.P.L. (Indian Drugs & Pharmaceuticals Limited) and recommended to constitute an Enquiry Committee to look into the negligence in the efforts made by the Government in this regard for eight years;

(b) Whether the Government have since constituted or propose to constitute any committee to look into the matter;

(c) if so, the details in this regard;

(d) Whether attention of the Government has been drawn to the news-item captioned *IDPL* revival possible but Government apathy develop its panel' appearing in the *Financial Express*' dated October 24, 2000;

(e) if so, whether any time frame has been proposed by the Government to implement the revival programme of IDPL;

(f) Whether with the reduced manpower, the IDPL at Hyderabad can become operational and viable; and (g)if so, the facts in this regard ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SATYA BRATA MOOKHERJEE)

(a) to (c) : The recommendations of the Standing Committee contained in its VIIIthReport, have been received in the Ministry. Final view thereon has to be taken.

(d): Yes, Sir.

(e) (f) & (g) : IDPL is a sick company referred to the Board for Industrial & FinanciaReconstruction under the provisions of SICA, 1985. IDPL, Hyderabad is one of the unitsof IDPL. The future of the company, including revival would be determined by the proceedings and the final decision of BIFR.